

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 12/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE COMPANY: J. R. Organics Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of 1986 Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	P.C.S	Petitioner	Anil K.
2.	ABHISHEK ANAND	ADVOCATE	RESPONDENT	Abhishek
3.	R.P. AGARWAL	Advocate	Petitioner	R.P. Agarwal

C.P. No. (IB) 12/ALD/2017

Advocate, Shri R.P. Agarwal for the petitioner. Shri Abhishek Anand for the Respondent.

Respondent-Corporate Debtor Company files an application being C.A No. 230/2017 for seeking certain prayer. A copy thereof is provided to the petitioner counsel.

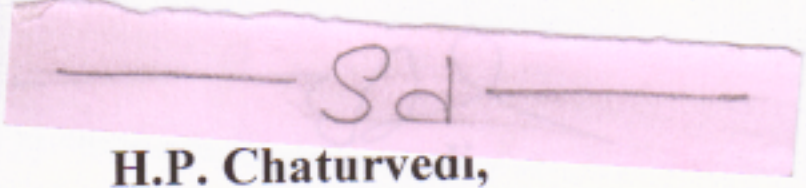
The case is fixed for reply and argument in respect of CA No. 21/2017.

Further applicant /Corporate Debtor Company is granted liberty to issue notice to the Principle Secretary, Industrial Department, Govt. of U.P. as well as to the Respondent No. 3, Punjab National Bank. Further a copy of this order be communicated to the office of A.G. High Court of Allahabad for nomination of counsel on behalf of the State Govt.

Matter be listed on 9th January, 2018.

Date: 18/12/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)